

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1324
ANSWERED ON:16.11.2010
RE ENERGISING ROAD SECTOR
Pakkirappa Shri S.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Chaturvedi Committee has suggested measures to re-energise the road sector and called for scrapping the controversial norm that limits the number of players that can be short-listed for projects;
- (b) if so, the details thereof;
- (c) whether the Committee has suggested any new measures for appearing and executing Highway projects in the country; and
- (d) if so, the other main recommendations of the Committee and the steps being taken to implement them?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (e): The amendments in Request for Qualification (RFQ) and Request for Proposal (RFP) documents were carried out on the basis of recommendations of the National Highways Authority of India (NHAI) Board, in line with the mechanism created for such amendments, based on the recommendations of Shri BK Chaturvedi Committee Report duly accepted by the Government. The NHAI Board has representatives from Ministry of Road Transport & Highways, the NHAI, Department of Expenditure and Planning Commission. Summary of recommendations of the Chaturvedi Committee is placed at Annexure-I. Steps taken by the Government and mechanism to expedite NHDP projects is placed at Annexure-II. Certain amendments have been carried out in the RFQ/RFP documents for Build-Operate-transfer (BOT) projects. The summarised details of the amended provisions of RFQ/RFP are placed at Annexure-III.